

be upto several kms away from the discharge point.

(4) *Effect of discharge into public sewers*

Calcium carbonate deposits produced by action of carbon dioxide with excess of lime present in tannery waste cause choking of sewers. Concrete sewers receiving tannery wastes with high amount of sulphide are likely to suffer damage due to sulphide attack.

(c) to (e). No report has been received by the Government regarding studies conducted by NGOs on Kanpur Tanneries.

[*Translation*]

Complaints against Employees of FCI

4143. SHRI RAM SINGH KASHWAN: Will the Minister of FOOD be pleased to state:

(a) the number of employees of the Food Corporation of India against whom complaints of irregularities in allocation of foodgrains were received by the Government during 1990-91;

(b) the action taken on those complaints; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Allocation of foodgrains under various central schemes is being done by the Central Government. There are no specific complaints against the employees of the Food Corporation of India in the mater

of irregularities in the allocation of foodgrains during the year 1990-91.

(b) and (c). Do not arise.

[*English*]

National Commission on Women

4144. SHRI RAMESHWAR PATIDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of work done by National Commission on Women during the last three months?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT OF THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATHA BANERJEE): The Commission was constituted on January 31, 1992. Since its inception, the Commission has held inquiries into cases of atrocities against women and processed a large number of complaints regarding harassment of women. It has held meetings with women Members of Parliament, representatives of voluntary organisations, women professionals etc. The Chairperson and members have participated in several programmes for women in different States. They have also inspected jails, remand homes etc. Where women are kept in custody. Action has been taken to review laws and to undertake special studies as specified in the National Commission for Women Act, 1990.

[*Translation*]

Catering Facilities in Trains

4145. SHRI HARI KEWAL PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) the Express trains on the Delhi-